

F.No.A-22011/3/2014-A&V1-(Part-3)

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

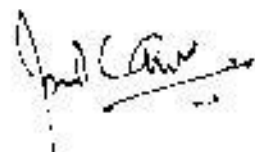
New Delhi, dated the 17th November, 2014

ORDER NO. 211 OF 2014

The following local transfer / posting to the grade of Commissioner of Income Tax / Director of Income tax are, hereby, ordered with immediate effect and until further orders:-

| S. NO. | CIVIL CODE | NAME OF THE OFFICER S/SRU/SMT./M S. | PRESENT POST (PRE RESTRUCTURING) | PLACE | CCA REGION | NEW POST (POST RESTRUCTURING) | NEW PLACE | REMARKS |
|--------|------------|--|----------------------------------|----------------|-------------------|-------------------------------|----------------|--|
| 1 | 87057 | G.V. HEMALATHA DEVI | CIT(A)-2 | Hyderabad | AP & TELANGANA | CIT(A)-1 | Hyderabad | To hold additional charge of CIT(A)-8, Hyderabad and CIT(A), Kurnool |
| 2 | 88003 | VASUNDHARA SHARMA | CIT(A)-4 | Hyderabad | AP & TELANGANA | CIT(A)-3 | Hyderabad | To hold additional charge of CIT(A)-6 and CIT(A)-9, Hyderabad |
| 3 | 88043 | VENKAT REDDY | CIT(A)-6 | Hyderabad | AP & TELANGANA | CIT(A)-3 | Hyderabad | To hold additional charge of CIT(A), Tirupati |
| 4 | 88058 | M RAVINDRA SAI | CIT(A)-7 | Hyderabad | AP & TELANGANA | CIT(A)-12 | Hyderabad | To hold additional charge of CIT(A)-3, Vishakhapatnam |
| 5 | 91008 | PALLAVI AGARWAL | CIT(A)-1 | Hyderabad | AP & TELANGANA | CIT(A)-12 | Hyderabad | To hold additional charge of CIT(A)-7, Hyderabad |
| 6 | 91036 | P.S.S. REDDY | CIT(A)-5 | Hyderabad | AP & TELANGANA | CIT(A)-4 | Hyderabad | To hold additional charge of CIT(A)-10, Hyderabad |
| 7 | 92036 | D SRINIVAS | CIT(A)-3 | Hyderabad | AP & TELANGANA | CIT(A)-2 | Hyderabad | To hold additional charge of CIT(A)-2, Guntur |
| 8 | 89107 | SALAGALA NARASAMMA | CIT(A) | Vijayawada | AP & TELANGANA | CIT(A) | Vijayawada | To hold additional charge of CIT(A)-1, Guntur |
| 9 | 91022 | GOPALAN GURUSAMY | CIT(A) | Vishakhapatnam | AP & TELANGANA | CIT(A)-1 | Vishakhapatnam | To hold additional charge of CIT(A)-2, Vishakhapatnam and CIT(A), Rajamundry |
| 10 | 89078 | SANJAY KUMAR CHAUDHAN | CIT(A) | Dhanbad | BIHAR & JHARKHAND | CIT(A) | Dhanbad | To hold additional charge of CIT(A)-2, Patna and CIT(A), Muzaffarpur |
| 11 | 89056 | B K SINGH | CIT(A) | Jamshedpur | BIHAR & JHARKHAND | CIT(A) | Jamshedpur | To hold additional charge of CIT(A)-3, Patna |
| 12 | 92011 | D P SINGH | CIT(OSD) | Ranchi | BIHAR & JHARKHAND | CIT(OSD) | Ranchi | To hold additional charge of CIT(A)-1, Patna and CIT(A), Bhagalpur |
| 13 | 91049 | SHISHIR DHAMLA | CIT(A) | Ranchi | BIHAR & JHARKHAND | CIT(A) | Ranchi | To hold additional charge of CIT(A), Muzaffarpur |
| 14 | 86015 | DURGA CHARAN DASH | CIT(A)-8 | Delhi | DELHI | CIT(A)-5 | Delhi | |
| 15 | 86050 | SHRI KRISHNA | CIT(A)-4 | Delhi | DELHI | CIT(A)-1 | Delhi | |
| 16 | 86057 | ASHOK KUMAR | CIT(A)-10 | Delhi | DELHI | CIT(A)-8 | Delhi | |
| 17 | 87026 | SHESHIR JHA | CIT(A)-1 | Delhi | DELHI | CIT(A)-23 | Delhi | |

| S. NO. | CIVIL CODE | NAME OF THE OFFICER S/SIRI/SMT./M S. | PRESENT POST (PRE RESTRICT URING) | PLACE | CCA REGION | NEW POST (POST RESTRICT URING) | NEW PLACE | REMARKS |
|--------|------------|---|-----------------------------------|-----------|------------|--------------------------------|-----------|---|
| 18 | 87029 | REENA SINHA PURI | CIT(A)-2 | Delhi | DELHI | CIT(A)-26 | Delhi | |
| 19 | 87033 | HEMANTA BIJOY MAHANTA | CIT(A)-9 | Delhi | DELHI | CIT(A)-13 | Delhi | |
| 20 | 87066 | RAJESH TUTEJA | CIT(A)-3 | Delhi | DELHI | CIT(A)-29 | Delhi | To hold additional charge of CIT(A)-28, Delhi |
| 21 | 87070 | VIPIN CHANDRA | CIT(A)-11 | Delhi | DELHI | CIT(A)-15 | Delhi | |
| 22 | 87079 | PREETA HAAT | CIT(A)-12 | Delhi | DELHI | CIT(A)-18 | Delhi | |
| 23 | 87088 | BHARAT BHUSHAN | CIT(A)-13 | Delhi | DELHI | CIT(A)-3 | Delhi | To hold additional charge of CIT(A)-34, Delhi |
| 24 | 87090 | CHANDRA YADAVA REDDY | CIT(A)-32 | Delhi | DELHI | CIT(A)-27 | Delhi | |
| 25 | 88004 | DHEERAJ BHATNAGAR | CIT(A)-15 | Delhi | DELHI | CIT(A)-4 | Delhi | To hold additional charge of CIT(A)-22, Delhi |
| 26 | 89007 | ALKA BHARGAVA SINGH | CIT(A)-17 | Delhi | DELHI | CIT(A)-7 | Delhi | To hold additional charge of CIT(A)-38, Delhi |
| 27 | 88016 | VINOD KUMAR TIWARI | CIT(A)-18 | Delhi | DELHI | CIT(A)-25 | Delhi | |
| 28 | 88024 | HARIBANSH KUMAR CHOUDHARY | CIT(A)-33 | Delhi | DELHI | CIT(A)-30 | Delhi | To hold additional charge of CIT(A)-31, Delhi |
| 29 | 88035 | MD. MOHSIN ALAM | CIT(A)-21 | Delhi | DELHI | CIT(A)-40 | Delhi | |
| 30 | 88036 | ASHWANI KUMAR | CIT(A)-29 (IT&TP) | Delhi | DELHI | CIT(A)-42 | Delhi | To hold additional charge of CIT(A)-43, Delhi |
| 31 | 88042 | NAVNEET SONI | CIT(A)-23 | Delhi | DELHI | CIT(A)-10 | Delhi | |
| 32 | 88054 | ASHOK KUMAR PANDEY | CIT(A)-24 | Delhi | DELHI | CIT(A)-14 | Delhi | |
| 33 | 88057 | RAJIV SINHA | CIT(A)-25 | Delhi | DELHI | CIT(A)-16 | Delhi | |
| 34 | 88056 | AVDHESH KUMAR MISHRA | CIT(A)-26 | Delhi | DELHI | CIT(A)-17 | Delhi | To hold additional charge of CIT(A)-36, Delhi |
| 35 | 88070 | STEPHEN GEORGE | CIT(A)-27 | Delhi | DELHI | CIT(A)-19 | Delhi | |
| 36 | 88075 | SEEMA RAJ | CIT(A)-5 | Delhi | DELHI | CIT(A)-2 | Delhi | To hold additional charge of CIT(A)-33, Delhi |
| 37 | 88086 | DR. SUMMI GUPTA | CIT(A)-28 | Delhi | DELHI | CIT(A)-20 | Delhi | |
| 38 | 88102 | MIRANMAN KOULI | CIT(A)-16 | Delhi | DELHI | CIT(A)-6 | Delhi | To hold additional charge of CIT(A)-37, Delhi |
| 39 | 89005 | JAYANT MISRA | CIT(A)-22 | Delhi | DELHI | CIT(A)-12 | Delhi | |
| 40 | 89010 | RAJ TANDON | CIT(A)-19 | Delhi | DELHI | CIT(A)-9 | Delhi | |
| 41 | 89035 | T M SHIVAKUMAR | CIT(A)-31 | Delhi | DELHI | CIT(A)-24 | Delhi | |
| 42 | 89100 | UPAMANYU BASU | CIT(A)-30 | Delhi | DELHI | CIT(A)-23 | Delhi | |
| 43 | 89108 | SAMAR BHADRA | CIT(A)-20 (IT&TP) | Delhi | DELHI | CIT(A)-44 | Delhi | |
| 44 | 92019 | ANUPAMA ANAND | CIT(A)-6 | Delhi | DELHI | CIT(A)-41 | Delhi | |
| 45 | 92067 | YOGESH VERMA | CIT(ITAT)-6 | Delhi | DELHI | CIT(A)-21 | Delhi | |
| 46 | 92044 | DHEEPAK SENGAL | CIT(OSD) | Delhi | DELHI | CIT(A)-32 | Delhi | |
| 47 | 90051 | INKHIL PANDIT | CIT(OSD) | Delhi | DELHI | CIT(A)-39 | Delhi | |
| 48 | 89117 | SANDEEP KUMAR | CIT(OSD) | Delhi | DELHI | CIT(A)-35 | Delhi | |
| 49 | 86032 | K. SRIDHAR | CIT(A)-5 | Ahmedabad | GUJARAT | CIT(A)-5 | Ahmedabad | |



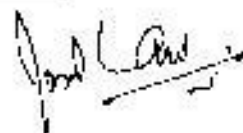
| S. NO. | CIVIL CODE | NAME OF THE OFFICER S/SHRI/SMT./M S. | PRESENT POST (PRE RESTRUCTURING) | PLACE | CCA REGION | NEW POST (POST RESTRUCTURING) | NEW PLACE | REMARKS |
|--------|------------|---|----------------------------------|-------------|------------------|-------------------------------|-------------|--|
| 50 | 88072 | ALOK JOHRI | CT(A)-14 | Ahmedabad | GUJARAT | CT(A)-1 | Ahmedabad | |
| 51 | 88076 | SHELLEY JINDAL | CT(A)-8 | Ahmedabad | GUJARAT | CT(A)-2 | Ahmedabad | |
| 52 | 88103 | S.L. MEENA | CT(A)-1 | Ahmedabad | GUJARAT | CT(A)-11 | Ahmedabad | |
| 53 | 90021 | SUMAN SHARMA | CT(A)-4 | Ahmedabad | GUJARAT | CT(A)-4 | Ahmedabad | |
| 54 | 90070 | DAMODAR PRASAD GUPTA | CT(A)-20 | Ahmedabad | GUJARAT | CT(A)-5 | Ahmedabad | |
| 55 | 90110 | JAGDESH | CT(A)-23 | Ahmedabad | GUJARAT | CT(A)-7 | Ahmedabad | |
| 56 | 91070 | MEHA BHALLA | CT(A)-15 | Ahmedabad | GUJARAT | CT(A)-10 | Ahmedabad | |
| 57 | 91080 | SANJAY AGRAWAL | CT(A)-2 | Ahmedabad | GUJARAT | CT(A)-8 | Ahmedabad | |
| 58 | 91100 | ABHA R. SINGH | CT(A)-11 | Ahmedabad | GUJARAT | CT(A)-9 | Ahmedabad | |
| 59 | 91119 | SURENDRA KUMAR | CT(A)-3 | Ahmedabad | GUJARAT | CT(A)-12 | Ahmedabad | To hold additional charge of CT(A)-4, Surat |
| 60 | 92009 | INDHI SRIVASTAVA | CT(A)-16 | Ahmedabad | GUJARAT | CT(A)-3 | Ahmedabad | |
| 61 | 90098 | D.S. KALYAN | CT(ITAT)-5 | Ahmedabad | GUJARAT | CT(A)-13 | Ahmedabad | |
| 62 | 89028 | RAMESH NARAIN PARBAT | CT(A)-3 | Baroda | GUJARAT | CT(A)-2 | Baroda | |
| 63 | 89053 | RAJESH KUMAR SINHA | CT(A)-1 | Baroda | GUJARAT | CT(A)-1 | Baroda | |
| 64 | 89054 | BHUPENDRA KUMAR SINGH | CT(A)-5 | Baroda | GUJARAT | CT(A)-3 | Baroda | |
| 65 | 90097 | MANOJ PAL SINGH | CT(A)-2 | Baroda | GUJARAT | CT(A)-5 | Baroda | |
| 66 | 91061 | RAM MOHAN TIWARI | CT(A)-6 | Baroda | GUJARAT | CT(A)-4 | Baroda | |
| 67 | 91086 | OM PRAKASH SHARMA | CT(A)-4 | Baroda | GUJARAT | CT(TDS) | Baroda | |
| 68 | 88110 | SHANKER LAL MEENA | CT(A) | Gandhinagar | GUJARAT | CT(A) | Gandhinagar | |
| 69 | 88018 | RADHA RAMAN PATHAK | CT(A) | Jamnagar | GUJARAT | CT(A) | Jamnagar | |
| 70 | 91009 | RAJEEV RAMADE | CT(A)-2 | Rajkot | GUJARAT | CT(A)-3 | Rajkot | |
| 71 | 91038 | DR. K. SRINIVAS REDDY | CT(A)-3 | Rajkot | GUJARAT | CT(A)-2 | Rajkot | To hold additional charge of CT(A)-1, Rajkot |
| 72 | 89084 | A.K.KHANDILWAL | CT(A)-4 | Surat | GUJARAT | CT(A)-1 | Surat | |
| 73 | 90029 | PRAJENIT SINGH | CT(A)-5 | Surat | GUJARAT | CT(A)-2 | Surat | |
| 74 | 90082 | VIJAY VARMA | CT(A)-2 | Surat | GUJARAT | CT(A)-3 | Surat | |
| 75 | 91118 | RAJINDER SINGH | CT(A) | Valsad | GUJARAT | CT(A) | Valsad | |
| 76 | 87017 | ARCHANA CHAUDHARY | CT(A)-2 | Bangalore | KARNATAK A & GOA | CT(A)-2 | Bengaluru | To hold additional charge of CT(A)-8, Bengaluru |
| 77 | 87028 | HARSH PRAKASH | CT(A)-4 | Bangalore | KARNATAK A & GOA | CT(A)-4 | Bengaluru | To hold additional charge of CT(A)-12, Bengaluru |
| 78 | 87090 | GEETHA RAVICHANDRAN | CT(A)-3 | Bangalore | KARNATAK A & GOA | CT(A)-3 | Bengaluru | To hold additional charge of CT(A)-10, Bengaluru |
| 79 | 87053 | YALAVARTI RAJENDRA | CT(A)-1 | Bangalore | KARNATAK A & GOA | CT(A)-1 | Bengaluru | To hold additional charge of CT(A)-7, Bengaluru |

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|--------|------------|--|-----------------------------------|-------------|-------------------|--------------------------------|------------------|--|
| 80 | 89011 | JAHANZEB AKHTAR | CIT(A) LTU | Bangalore | KARNATAK A & GOA | CIT(A)-14 | Bengaluru | |
| 81 | 90120 | PRISCILLA SINGBIT | UOP CIT(FDS)-2 | Bangalore | KARNATAK A & GOA | CIT(A)-13 | Bengaluru | |
| 82 | 89015 | PREETI GARG | CIT(A)-6 | Bangalore | KARNATAK A & GOA | CIT(A)-6 | Bengaluru | To hold additional charge of CIT(A)-11, Bengaluru |
| 83 | 90030 | S.K. AMBASTHA | CIT(A)-5 | Bangalore | KARNATAK A & GOA | CIT(A)-5 | Bengaluru | To hold additional charge of CIT(A)-9, Bengaluru |
| 84 | 91057 | JASBIR S. CHOUHAN | CIT(A) | Belgaum | KARNATAK A & GOA | CIT(A) | Belgaum | To hold additional charge of CIT(A), Gulbarga |
| 85 | 88092 | K. HARI PRASADA RAD | CIT(A) | Hubli | KARNATAK A & GOA | CIT(A) | Hubli | To hold additional charge of CIT(A), Davanagere |
| 86 | 88065 | GURJALA RAVINDRANATH A REDDY | CIT(A) | Mysore | KARNATAK A & GOA | CIT(A) | Mysore | To hold additional charge of CIT(A), Mangalore |
| 87 | 91052 | SUDHANSHU SHEKHAR JMA | CIT(A) | Panaji | KARNATAK A & GOA | CIT(A)-1 | Panaji | To hold additional charge of CIT(A)-2, Panaji Bengaluru |
| 88 | 90093 | SHANTAM BOSE | CIT(A) | Calicut | KERALA | CIT(A) | Kozhikode | |
| 89 | 90012 | DR. SHIKHA DARBARI | CIT(A)-2 | Cochin | KERALA | CIT(A)-2 | Kochi | |
| 90 | 91047 | ABHAY KUMAR SINGH | CIT(A)-5 | Cochin | KERALA | CIT(A)-4 | Kochi | To hold additional charge of CIT(A)-1, Kochi |
| 91 | 91112 | M CHANDRA MOHAN | CIT(A)-3 | Cochin | KERALA | CIT(A)-3 | Kochi | To hold additional charge of CIT(A), Thrissur |
| 92 | 90108 | M SAMPATH | CIT(A) | Telavandrum | KERALA | CIT(A) | Thiruvanthapuram | To hold additional charge of CIT(A), Kottayam |
| 93 | 84022 | SURAJ BHAN NAIN | CIT(A)-1 | Bhopal | MP & CHATTISGA RH | CIT(A)-1 | Bhopal | To hold additional charge of CIT(A)-3, Bhopal |
| 94 | 89007 | ROMITA ARORA | CIT(A)-2 | Bhopal | MP & CHATTISGA RH | CIT(A)-2 | Bhopal | |
| 95 | 88095 | SHUBHENDRA PATRA | CIT(A) | Bilaspur | MP & CHATTISGA RH | CIT(A) | Bilaspur | To hold additional charge of CIT (A)-1 and CIT (A)-2, Raipur |
| 96 | 89068 | ANIL KUMAR | CIT(A) | Gwalior | MP & CHATTISGA RH | CIT(A) | Gwalior | |
| 97 | 88061 | KESHAV SAXENA | CIT(A)-1 | Indore | MP & CHATTISGA RH | CIT(A)-1 | Indore | To hold additional charge of CIT(A)-3, Indore |
| 98 | 90121 | LAL CHAND | CIT(A)-2 | Indore | MP & CHATTISGA RH | CIT(A)-2 | Indore | |
| 99 | 89098 | ANADI VARMA | CIT(A)-1 | Jabalpur | MP & CHATTISGA RH | CIT(A)-1 | Jabalpur | To hold additional charge of CIT(A)-2, Jabalpur |
| 100 | 91121 | HARI PRASAD MEENA | CIT(A) | Ujjain | MP & CHATTISGAR H | CIT(A) | Ujjain | |
| 101 | 85016 | ADAY PAL SINGH | CIT(A)-3 | Mumbai | MUMBAI | CIT(A)-3 | Mumbai | To hold additional charge of CIT(A)-6, Mumbai |

[Handwritten Signature]

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|--------|------------|--|-----------------------------------|--------|------------|--------------------------------|-----------|--|
| 102 | 85028 | BHARATENDU PRATAP SINGH | CIT(A)-1 | Mumbai | MUMBAI | CIT(A)-1 | Mumbai | |
| 103 | 85036 | D. VISHNUVARD HA REDDY | CIT(A)-2 | Mumbai | MUMBAI | CIT(A)-2 | Mumbai | |
| 104 | 85047 | NITYA NAND MISHRA | CIT(A)-4 | Mumbai | MUMBAI | CIT(A)-4 | Mumbai | |
| 105 | 85048 | PRAVIN VARMA | CIT(A)-30 | Mumbai | MUMBAI | CIT(A)-34 | Mumbai | |
| 106 | 85053 | SUNIL KUMAR OJHA | CIT(A)-8 | Mumbai | MUMBAI | CIT(A)-9 | Mumbai | |
| 107 | 85068 | D. P. HAQIB | CIT(A)-25 | Mumbai | MUMBAI | CIT(A)-32 | Mumbai | |
| 108 | 86008 | AJIT KUMAR SINHA | CIT(A)-6 | Mumbai | MUMBAI | CIT(A)-7 | Mumbai | |
| 109 | 86016 | NABIN KUMAR PRACHAN | CIT(A)-7 | Mumbai | MUMBAI | CIT(A)-8 | Mumbai | To hold additional charge of CIT(A)-11, Mumbai |
| 110 | 86022 | RAKESH KUMAR PAI WAL | CIT(A)-9 | Mumbai | MUMBAI | CIT(A)-10 | Mumbai | |
| 111 | 86023 | SATYAKAM MISHRA | CIT(A)-10 | Mumbai | MUMBAI | CIT(A)-55 | Mumbai | |
| 112 | 86024 | MAHENDRA SINGH | CIT(A)-11 | Mumbai | MUMBAI | CIT(A)-56 | Mumbai | |
| 113 | 86025 | SUSIE BABU VARGHESE | CIT(A)-39 | Mumbai | MUMBAI | CIT(A)-51 | Mumbai | |
| 114 | 86034 | RUBY SRIVASTAVA | CIT(A)-13 | Mumbai | MUMBAI | CIT(A)-14 | Mumbai | To hold additional charge of CIT(A)-15, Mumbai |
| 115 | 86035 | KAUSHALENDRA KUMAR SINGH | CIT(A)-5 | Mumbai | MUMBAI | CIT(A)-5 | Mumbai | |
| 116 | 86049 | ANIL KUMAR | CIT(A)-32 | Mumbai | MUMBAI | CIT(A)-38 | Mumbai | To hold additional charge of CIT(A)-39, Mumbai |
| 117 | 86052 | JAGTAR SINGH | CIT(A)-18 | Mumbai | MUMBAI | CIT(A)-28 | Mumbai | |
| 118 | 87060 | SANJIV DUTT | CIT(A)-41 | Mumbai | MUMBAI | CIT(A)-53 | Mumbai | To hold additional charge of CIT(A)-54, Mumbai |
| 119 | 87061 | KRISHNA BEHARI SHUKLA | CIT(A)-15 | Mumbai | MUMBAI | CIT(A)-57 | Mumbai | To hold additional charge of CIT(A)-58, Mumbai |
| 120 | 87064 | RAVINDRA I. PATEL | CIT(A)-12 | Mumbai | MUMBAI | CIT(A)-12 | Mumbai | To hold additional charge of CIT(A)-13, Mumbai |
| 121 | 87092 | SUBACHAN RAM | CIT(A)-20 | Mumbai | MUMBAI | CIT(A)-21 | Mumbai | |
| 122 | 88009 | REENA JHA TRIPATHI | CIT(A)-14 | Mumbai | MUMBAI | CIT(A)-59 | Mumbai | |
| 123 | 88020 | SATINDER SINGH RANA | CIT(A)-17 | Mumbai | MUMBAI | CIT(A)-17 | Mumbai | |
| 124 | 88026 | YESHWANT. U. CHAVAN | CIT(A)-19 | Mumbai | MUMBAI | CIT(A)-20 | Mumbai | |
| 125 | 88052 | GOLI SRINIVAS RAO | CIT(A)-21 | Mumbai | MUMBAI | CIT(A)-22 | Mumbai | |
| 126 | 88080 | B. SENTHIL KUMAR | CIT(A)-22 | Mumbai | MUMBAI | CIT(A)-24 | Mumbai | To hold additional charge of CIT(A)-27, Mumbai |

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|--------|------------|--|----------------------------------|--------|------------|-------------------------------|-----------|--|
| 127 | 88082 | NEMANT JAWANAR LAL | CIT(A)-23 | Mumbai | MUMBAI | CIT(A)-28 | Mumbai | |
| 128 | 89094 | A.G.BHATKAR | CIT(A)-33 | Mumbai | MUMBAI | CIT(A)-25 | Mumbai | To hold additional charge of CIT(A)-26, Mumbai |
| 129 | 88105 | JAI RAJ KAJLA | CIT(A)-29 | Mumbai | MUMBAI | CIT(A)-33 | Mumbai | To hold additional charge of CIT(A)-35, Mumbai |
| 130 | 89009 | NARESH KUMAR BALODIA | CIT(A)-26 | Mumbai | MUMBAI | CIT(A)-29 | Mumbai | |
| 131 | 89024 | PRAWIN KUMAR | CIT(A)-27 | Mumbai | MUMBAI | CIT(A)-30 | Mumbai | To hold additional charge of CIT(A)-33, Mumbai |
| 132 | 89027 | SHISHIR AGARWAL | CIT(A)-28 | Mumbai | MUMBAI | CIT(A)-46 | Mumbai | To hold additional charge of CIT(A)-40, Mumbai |
| 133 | 89102 | B. JAYA KUMAR | CIT(A)-24 | Mumbai | MUMBAI | CIT(A)-60 | Mumbai | |
| 134 | 89115 | DARSE SAMUEL | CIT(A)-16 | Mumbai | MUMBAI | CIT(A)-16 | Mumbai | To hold additional charge of CIT(A)-19, Mumbai |
| 135 | 90009 | RUPINDER BRAR | CIT(A)-35 | Mumbai | MUMBAI | CIT(A)-44 | Mumbai | To hold additional charge of CIT(A)-45, Mumbai |
| 136 | 90015 | SASMITA MISRA | CIT(A)-36 | Mumbai | MUMBAI | CIT(A)-47 | Mumbai | |
| 137 | 90076 | ANUPAMA D. SHUKLA | CIT(A)-31 | Mumbai | MUMBAI | CIT(A)-36 | Mumbai | To hold additional charge of CIT(A)-37, Mumbai |
| 138 | 90099 | V.MADHU VANI | CIT(A)-34 | Mumbai | MUMBAI | CIT(A)-41 | Mumbai | To hold additional charge of CIT(A)-42 and CIT(A)-43, Mumbai |
| 139 | 90107 | DR. G.M. DOSS | CIT(A)-38 | Mumbai | MUMBAI | CIT(A)-49 | Mumbai | To hold additional charge of CIT(A)-50, Mumbai |
| 140 | 91039 | PRATAP SINGH | CIT(A)-40 | Mumbai | MUMBAI | CIT(A)-52 | Mumbai | |
| 141 | 91074 | SANJAY SINGH | CIT(A)-37 | Mumbai | MUMBAI | CIT(A)-48 | Mumbai | |
| 142 | 88043 | NEENA SINGH PANDEY | CIT(ITAT)-6 | Mumbai | MUMBAI | CIT(DR)(ITAT)-11(Int. Tax) | Mumbai | |
| 143 | 90086 | DR. NARENDER KUMAR | CIT(DR)(ITAT)(INT. TAX) | Mumbai | MUMBAI | CIT(A)-23 | Mumbai | |
| 144 | 91020 | ABHA KALA CHANDA | CIT(DR)(ITAT)-11(Int. Tax) | Mumbai | MUMBAI | CIT(Audit)-2 | Mumbai | |
| 145 | 87083 | DEVI SINGH | CIT(Audit)-2 | Mumbai | MUMBAI | CIT(TDS)-2 | Mumbai | |
| 146 | 88109 | BANWARI LAL MEENA | CIT(A)-1 | Nagpur | NAGPUR | CIT(A)-1 | Nagpur | To hold additional charge of CIT(A)-3, Nagpur |
| 147 | 90006 | RAVIT SINGH ARNEJA | CIT(A)-2 | Nagpur | NAGPUR | CIT(A)-2 | Nagpur | To hold additional charge of CIT(A)-4, Nagpur |



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|--------|------------|--|-----------------------------------|-------------|------------|--------------------------------|-------------|--|
| 148 | 91103 | AWUNGSHI GIMSON | CIT(A) | Guwahati | NER | CIT(A)-1 | Guwahati | To hold additional charge of CIT(A)-2, Guwahati and CIT(A), Jorhat |
| 149 | 90079 | ASHOK KUMAR DHA | CIT(A) | Shillong | NER | CIT(A) | Shillong | To hold additional charge of CIT(A), Dibrugarh |
| 150 | 89097 | V.K.GUPTA | CIT(A) | Amritsar | NWR | CIT(A)-1 | Amritsar | To hold additional charge of CIT(A)-2, Amritsar |
| 151 | 90065 | ALOK KUMAR | CIT(A) | Bathinda | NWR | CIT(A) | Bathinda | |
| 152 | 86019 | PRAMOD K. SHRMASTAVA | CIT(A)-1 | Chandigarh | NWR | CIT(A)-1 | Chandigarh | To hold additional charge of CIT(A)-2, Chandigarh |
| 153 | 89013 | PRABODH SETHI | CIT(A)-2 | Faridabad | NWR | CIT(OSD) | Faridabad | To hold additional charge of CIT(A)-1 and CIT(A)-2, Gurgaon |
| 154 | 92020 | MANU MALIK | CIT(A)-1 | Faridabad | NWR | CIT(A) | Faridabad | |
| 155 | 86048 | THANGHMINGLI AN TONSING PRASAD | CIT(A)(C) | Gurgaon | NWR | CIT(A)-3 | Gurgaon | |
| 156 | 90114 | PRITHI LAL | CIT(A) | Jalandhar | NWR | CIT(A)-1 | Jalandhar | To hold additional charge of CIT(A)-2, Jalandhar |
| 157 | 87097 | BIPIN BHARI SINGH | CIT(A) | Jammu | NWR | CIT(A) | Jammu | |
| 158 | 90080 | NEERA MALHOTRA | CIT(A) | Karnal | NWR | CIT(A) | Karnal | |
| 159 | 87051 | HARINDER BIR SINGH GILL | CIT(A)(C) | Ludhiana | NWR | CIT(A)-2 | Ludhiana | To hold additional charge of CIT(A)-3 and CIT(A)-4, Ludhiana |
| 160 | 89092 | JAGDEEP KUMAR GOEL | CIT(A) | Ludhiana | NWR | CIT(A)-1 | Ludhiana | To hold additional charge of CIT(A)-5, Ludhiana |
| 161 | 90067 | SAYENDRA KUMAR MISHRA | CIT(A) | Panchkula | NWR | CIT(A) | Panchkula | To hold additional charge of CIT(A), Hisar |
| 162 | 90042 | DEBASHIS CHANDA | CIT(A) | Partola | NWR | CIT(A) | Partola | |
| 163 | 91013 | MONA MOHANTY | CIT(A) | Rohitak | NWR | CIT(A) | Rohitak | |
| 164 | 92013 | RENIKA JAIN GUPTA | CIT(A) | Shimla | NWR | CIT(A) | Shimla | To hold additional charge of CIT(A), Palampur |
| 165 | 83051 | ARTABANDHU PATRA | CIT(A)-1 | Bhubaneswar | ODISHA | CIT(A)-1 | Bhubaneswar | To hold additional charge of CIT(A), Sambalpur |
| 166 | 92002 | N JAYASANKAR | CIT(A)-2 | Bhubaneswar | ODISHA | CIT(A)-2 | Bhubaneswar | |
| 167 | 89071 | PARAMITA TRIPATHY | CIT(A) | Cuttack | ODISHA | CIT(A) | Cuttack | To hold additional charge of CIT(A)-3, Bhubaneswar |
| 168 | 85010 | OM PRAKASH MEHRA | CIT(A) | Aurangabad | PUNE | CIT(A)-1 | Aurangabad | To hold additional charge of CIT(A)-2, Aurangabad |

| S. NO. | CIVIL CODE | NAME OF THE OFFICER S./SHRI/SMT./M S. | PRESENT POST (PRE RESTRICT URING) | PLACE | CCA REGION | NEW POST (POST RESTRICT URING) | NEW PLACE | REMARKS |
|--------|------------|--|-----------------------------------|----------|------------|--------------------------------|-----------|---|
| 169 | 91032 | P.K. MISHRA | CIT(A) | Kolhapur | PUNE | CIT(A)-1 | Kolhapur | To hold additional charge of CIT(A)-2, Kolhapur |
| 170 | 85067 | KACHLI TIMOTHY ZIMIK | CIT(A)-2 | Nasik | PUNE | CIT(A)-2 | Nasik | |
| 171 | 87075 | MUKESH MITTAL | CIT(A)-1 | Nasik | PUNE | CIT(A)-1 | Nasik | To hold additional charge of CIT(A)-3, Nasik |
| 172 | 85045 | B.G. REDDY | CIT(A)-1 | Pune | PUNE | CIT(A)-1 | Pune | To hold additional charge of CIT(A)-2 and CIT(A)-11, Pune |
| 173 | 87076 | ANAND SHARAN SINGH | CIT(A)-2 | Pune | PUNE | CIT(A)-3 | Pune | To hold additional charge of CIT(A)-7 and CIT(A)-9, Pune |
| 174 | 88013 | ANIL MADHUSMITA | CIT(A)-3 | Pune | PUNE | CIT(A)-4 | Pune | To hold additional charge of CIT(A)-5 and CIT(A)-8, Pune |
| 175 | 88064 | HARESHWAR SHARMA | CIT(A)-5 | Pune | PUNE | CIT(A)-6 | Pune | To hold additional charge of CIT(A)-10, Pune |
| 176 | 89025 | AJIT KORDE | CIT(A)IT&T P) | Pune | PUNE | CIT(A)-13 | Pune | To hold additional charge of CIT(A)-12, Pune |
| 177 | 89109 | DR. SUBHASH CHANDRA | CIT(A)-1 | Thane | PUNE | CIT(A)-1 | Thane | To hold additional charge of CIT(A)-3, Thane |
| 178 | 89120 | DEBU ATHIKHO MAO | CIT(A)-2 | Thane | PUNE | CIT(A)-2 | Thane | |
| 179 | 87035 | BHARAT SINGH GAHLOT | CIT(A) | Ajmer | RAJASTHAN | CIT(A) | Ajmer | |
| 180 | 90058 | PAWAN K. KUMAR | CIT(A) | Ahwar | RAJASTHAN | CIT(A) | Ahwar | |
| 181 | 87097 | MAN SINGH MEENA | CIT(A) | Bikaner | RAJASTHAN | CIT(A) | Bikaner | |
| 182 | 88030 | BRINA GARG | CIT(C/A) | Jaipur | RAJASTHAN | CIT(A)-4 | Jaipur | To hold additional charge of CIT(A)-2, Udaipur |
| 183 | 88091 | FATEH SINGH SIRDWA | CIT(A)-3 | Jaipur | RAJASTHAN | CIT(A)-3 | Jaipur | |
| 184 | 91073 | RANGAN KUMAR | CIT(A)-1 | Jaipur | RAJASTHAN | CIT(A)-1 | Jaipur | |
| 185 | 92001 | AJAY CHANDRA | CIT(A)-2 | Jaipur | RAJASTHAN | CIT(A)-2 | Jaipur | To hold additional charge of CIT(A)-5, Jaipur |
| 186 | 91307 | S.M. MADHUK | CIT(A) | Jodhpur | RAJASTHAN | CIT(A)-1 | Jodhpur | |
| 187 | 89048 | ALKA RAJIVANSHI JAIN | CIT(OSD) | Jodhpur | RAJASTHAN | CIT(A)-2 | Jodhpur | |
| 188 | 89049 | PURUSHOTTAM TRIPURI | CIT(A) | Kota | RAJASTHAN | CIT(A) | Kota | |
| 189 | 89106 | KARTAR SINGH | CIT(A) | Udaipur | RAJASTHAN | CIT(A)-1 | Udaipur | |
| 190 | 88106 | M. KRISHNASAMY | CIT(A)-7 | Chennai | TAMIL NADU | CIT(A)-17 | Chennai | To hold additional charge of CIT(A)-4 and CIT(A)-5, Chennai |
| 191 | 89041 | J. SRI KUMAR | CIT(A)(C)-1 | Chennai | TAMIL NADU | CIT(A)-18 | Chennai | |
| 192 | 89045 | VIKRAM GAUR | CIT(A)(C)-2 | Chennai | TAMIL NADU | CIT(A)-19 | Chennai | |

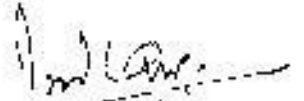
| S. NO. | CIVIL CODE | NAME OF THE OFFICER S./SHRI/SMT./M S. | PRESENT POST (PRE RESTRICT URING) | PLACE | CCA REGION | NEW POST (POST RESTRICT URING) | NEW PLACE | REMARKS |
|--------|------------|--|-----------------------------------|------------|------------|--------------------------------|----------------|--|
| 193 | 89093 | UPPALAPATI ANJANEYULU | CIT(A)-2 | Chennai | TAMIL NADU | CIT(A)-6 | Chennai | To hold additional charge of CIT(A)-7 and CIT(A)-10, Chennai |
| 194 | 89110 | K. KRISHNA MURTY | CIT(A)-1 | Chennai | TAMIL NADU | CIT(A)-1 | Chennai | To hold additional charge of CIT(A)-2 and CIT(A)-3, Chennai |
| 195 | 90022 | E.S. NAGENDRA PRASAD | CIT(A)-3 | Chennai | TAMIL NADU | CIT(A)-11 | Chennai | To hold additional charge of CIT(A)-12, CIT(A)-13 and CIT(A)-14, Chennai |
| 196 | 90085 | JOE SEBASTIAN | CIT(A)-4 | Chennai | TAMIL NADU | CIT(A)-8 | Chennai | To hold additional charge of CIT(A)-9, Chennai |
| 197 | 90118 | PATHLAVATH PEERYA | CIT(A)-6 | Chennai | TAMIL NADU | CIT(A)-15 | Chennai | To hold additional charge of CIT(A), Puducherry |
| 198 | 90040 | SRIBENDU MOHARANA | CIT(TDS)-2 | Chennai | TAMIL NADU | CIT(A)-16 | Chennai | |
| 199 | 89023 | DR. S.V.S.S. PRASAD | CIT(A)-1 | Coimbatore | TAMIL NADU | CIT(A)-1 | Coimbatore | |
| 200 | 89055 | AJITH KUMAR VARMA | CIT(A)-2 | Coimbatore | TAMIL NADU | CIT(A)-3 | Coimbatore | |
| 201 | 90090 | G.T.VENKATESH WAR RAO | CIT(A)-1 | Madurai | TAMIL NADU | CIT(A)-1 | Madurai | To hold additional charge of CIT(A)-2 and CIT(A)-3, Madurai |
| 202 | 90033 | S. BALASUBRAMANIAN | CIT(A) | Salem | TAMIL NADU | CIT(A) | Salem | To hold additional charge of CIT(A)-2, Coimbatore |
| 203 | 89113 | LAKSHMI VARA PRASAD GUDE | CIT(A) | Trichy | TAMIL NADU | CIT(A)-1 | Trichirappalli | To hold additional charge of CIT(A)-2, Trichirappalli |
| 204 | 89063 | ANIL KUMAR MISRA | CIT(A) | Allahabad | UP(EAST) | CIT(A) | Allahabad | |
| 205 | 84003 | PRABOD KUMAR GUPTA | CIT(A) | Bareilly | UP(EAST) | CIT(A) | Bareilly | To hold additional charge of CIT(A), Moradabad |
| 206 | 88021 | KAVITA BHATNAGAR | CIT(A)-3 | Lucknow | UP(EAST) | CIT(A)-3 | Lucknow | To hold additional charge of CIT(A), Gorakhpur |
| 207 | 88053 | SANJAY KUMAR | CIT(A)-1 | Lucknow | UP(EAST) | CIT(A)-1 | Lucknow | To hold additional charge of CIT(A), Faizabad |
| 208 | 89006 | K. M. DIKIT | CIT(A)-2 | Lucknow | UP(EAST) | CIT(A)-2 | Lucknow | To hold additional charge of CIT(A)-4, Lucknow |
| 209 | 91037 | RAJESH KUMAR GUPTA | CIT(A) | Varanasi | UP(EAST) | CIT(A) | Varanasi | |
| 210 | 87018 | ASHISH VERMA | CIT(A)-2 | AGRA | UP(WEST) | CIT(A)-2 | AGRA | |
| 211 | 91083 | INDERJIT SINGH | CIT(A)-1 | AGRA | UP(WEST) | CIT(A)-1 | AGRA | |
| 212 | 89026 | SANJAY AWASTHI | CIT(A)-2 | Dehradun | UP(WEST) | CIT(OSD) | Dehradun | To hold additional charge of CIT(A), Haldwani |
| 213 | 91091 | NIRHIL CHOUDHARY | CIT(A)-1 | Dehradun | UP(WEST) | CIT(A) | Dehradun | |

| S. NO. | CIVIL CODE | NAME OF THE OFFICER S./SHRI/SMT./M S. | PRESENT POST (PRE RESTRICTURING) | PLACE | CCA REGION | NEW POST (POST RESTRICTURING) | NEW PLACE | REMARKS |
|--------|------------|--|----------------------------------|----------------|-------------|-------------------------------|----------------|--|
| 214 | 91099 | RANJEET SINGH | CT(A) | Ghaziabad | UP(WEST) | CT(A) | Ghaziabad | To hold additional charge of CT(A), Aligarh |
| 215 | 89040 | AMRENDRA KUMAR | CT(A)-2 | Kanpur | UP(WEST) | CT(A)-2 | Kanpur | To hold additional charge of CT(A)-3, Kanpur |
| 216 | 92023 | ANGHU SHUKLA PANDEY | CT(A)-1 | Kanpur | UP(WEST) | CT(A)-1 | Kanpur | To hold additional charge of CT(A)-4, Kanpur |
| 217 | 92012 | DEEPAK PRASAD | CT(A) | Meerut | UP(WEST) | CT(A) | Meerut | |
| 218 | 80092 | EYED MOHAMMAD JAWAD ABIDI | CT(A) | Muzaffar Nagar | UP(WEST) | CT(A) | Muzaffar Nagar | |
| 219 | 90023 | SANJAY KUMAR SAH | CT(A) | Noida | UP(WEST) | CT(A)-1 | Noida | To hold additional charge of CT(A)-2, Noida |
| 220 | 91041 | A. MOHAN | CT(A) | Asansol | WB & SIKKIM | CT(A) | Asansol | |
| 221 | 84049 | SATYA SIVA SUNDAR BHARAMBAR RAY | CT(A) | Durgapur | WB & SIKKIM | CT(A) | Durgapur | To hold additional charge of CT(A), Burdwan |
| 222 | 91046 | AVINASH MISHRA | CT(A) | Jalpaiguri | WB & SIKKIM | CT(A) | Jalpaiguri | To hold additional charge of CT(A), Siliguri |
| 223 | 88001 | SACHCHIDANAN D SRIVASTAVA | CT(C)(A)-1 | Kolkata | WB & SIKKIM | CT(A)-20 | Kolkata | |
| 224 | 88017 | SANJAY KUMAR RASTOGI | CT(C)(A)-2 | Kolkata | WB & SIKKIM | CT(A)-21 | Kolkata | |
| 225 | 89050 | SABIHUR RAHMAN | CT(A)-1 | Kolkata | WB & SIKKIM | CT(A)-1 | Kolkata | To hold additional charge of CT(A)-23, Kolkata |
| 226 | 89079 | SUMEET KUMAR | CT(A)-6 | Kolkata | WB & SIKKIM | CT(A)-3 | Kolkata | To hold additional charge of CT(A)-25, Kolkata |
| 227 | 89083 | NIRAJ KUMAR | CT(A)-4 | Kolkata | WB & SIKKIM | CT(A)-2 | Kolkata | To hold additional charge of CT(A)-24, Kolkata |
| 228 | 89111 | DR. ADHIR KUMAR BAR | CT(A)-12 | Kolkata | WB & SIKKIM | CT(A)-5 | Kolkata | To hold additional charge of CT(A)-14, Kolkata |
| 229 | 89171 | LANGSUN DOUKHOSEI MATE | CT(A)-14 | Kolkata | WB & SIKKIM | CT(A)-22 | Kolkata | |
| 230 | 89122 | GOULEN HANGSHING | CT(A)-19 | Kolkata | WB & SIKKIM | CT(A)-8 | Kolkata | To hold additional charge of CT(A)-18, Kolkata |
| 231 | 89124 | RAM LAL MEENA | CT(A)-20 | Kolkata | WB & SIKKIM | CT(A)-9 | Kolkata | To hold additional charge of CT(A)-16, Kolkata |
| 232 | 89125 | L.R. MEENA | CT(A)-24 | Kolkata | WB & SIKKIM | CT(A)-7 | Kolkata | |
| 233 | 90011 | MOHD USMAN | CT(A)-30 | Kolkata | WB & SIKKIM | CT(A)-10 | Kolkata | To hold additional charge of CT(A)-17, Kolkata |
| 234 | 90043 | LALIT KRISHAN SINGH DEHIYA | CT(A)-32 | Kolkata | WB & SIKKIM | CT(A)-11 | Kolkata | To hold additional charge of CT(A)-15, Kolkata |

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|--------|------------|--|----------------------------------|---------|-------------|-------------------------------|-----------|---|
| 235 | 90046 | ANAND RAJESHWAR BAIWAR | CIT(A)-33 | Kolkata | WB & SIKKIM | CIT(A)-12 | Kolkata | To hold additional charge of CIT(A)-19, Kolkata |
| 236 | 90048 | ASIT KUMAR MOHAPATRA | CIT(A)-26 | Kolkata | WB & SIKKIM | CIT(A)-6 | Kolkata | To hold additional charge of CIT(A)-13, Kolkata |
| 237 | 90125 | JOHN VINCENT DONKUPAR LANGSTIEH | CIT(C)(A)-3 | Kolkata | WB & SIKKIM | CIT(A)-4 | Kolkata | |

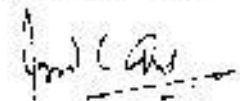
3. The compliance report regarding relieving / joining of the above officer shall be forwarded by the concerned Pr. CCIT (CCA) to the Database Cell at www.irsOfficersOnline.gov.in by 19.11.2014 (F/N).

4. Hindi version of this order will follow.


17/11/2014

(Brij Mohan)
Under Secretary to the Government of India
Tel. 011-2309-5474

1. Officers concerned.
2. All Principal Chief Commissioners/Principal Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, C/o Principal CCIT (CCA) concerned.
5. PPSs to FM/Advisor to FM / MOS (Finance) / Secretary (Revenue) / AS (R) / Chairperson, CBDT / Member (P&V), CBDT / JS (Admn.) CBDT / JS(R)
6. Hindi Section for Hindi version.
7. Secretary General, IRS Association/ ITGOA/ ITEX / All India Income Tax SC & ST Employees Welfare Association
8. Web Manager for hosting this order on the www.irsOfficersOnline.gov.in and www.incometax.gov.in website.


(Brij Mohan)

Under Secretary to the Government of India
Tel. 011-2309-5474